

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 278 of 2016 & IA NOS. 573 & 574 OF 2016 AND
APPEAL NO. 343 OF 2016 & IA NO. 752 OF 2016**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.NO. 278 of 2016 & IA NOS. 573 of 2016 AND 574 of 2016

**JBM Solar Power Pvt. Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

A.NO. 343 of 2016 & IA NO. 752 of 2016

**Balarch Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr.Sujoy Chatterjee for
Mr. Siddhant Kant for A.No.343/16

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1
Mr. Aditya Singh for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **20.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**